

# HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

## NOTIFICATION

No. 60 Genl./XVII.3(6-G), dated, Chandigarh the 25<sup>th</sup> April, 2021

It is hereby notified for general information that the High Court and all the Subordinate Courts of Punjab, Haryana and UT, Chandigarh shall remain closed on 26.04.2021 (Monday) on account of sad demise of Hon'ble Mr. Justice Mohan M. Shantanagoudar, Judge of Hon'ble Supreme Court of India as a mark of respect to the late Hon'ble Judge.

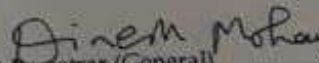
BY ORDER OF HON'BLE THE CHIEF JUSTICE

  
Joint Registrar (General)  
for Registrar General

Endst. No. 797-Spl Genl./XVII.3, dated 25<sup>th</sup> April, 2021

Copy forwarded for information to :-

1. The Advisor to the Administrator, U.T., Chandigarh.
2. The Chief Secretary to Government of Punjab, Chandigarh.
3. The Chief Secretary to Government of Haryana, Chandigarh.
4. The Home Secretary to Government of Punjab, Chandigarh.
5. The Home Secretary to Government of Haryana, Chandigarh.
6. The Home Secretary, Chandigarh Administration, Chandigarh.
7. The Joint Secretary to Government of India, Ministry of Law & Justice, Department of Justice, Jaisalmer House, Man Singh Road, New Delhi.
8. The Registrar, Hon'ble Supreme Court of India, New Delhi.
9. The Registrar General, All the Hon'ble High Courts.
10. The Advocate General, Punjab, Chandigarh.
11. The Advocate General, Haryana, Chandigarh.
12. The Accountant General, (A&E), Punjab, Chandigarh.
13. The Accountant General, (Audit), Punjab, Chandigarh.
14. The Accountant General, (A&E), Haryana, Chandigarh.
15. The Accountant General, (Audit), Haryana, Chandigarh.
16. The Secretary, Bar Council, Punjab and Haryana High Court, Chandigarh.
17. The Secretary, Bar Association, Punjab and Haryana High Court, Chandigarh.
18. The Official Liquidator attached to the High Court, Corporate Bhawan, Second Floor, Sector 27-B, Madhya Marg, Chandigarh.
19. The Registrar, Railway Claims Tribunal, Kendriya Sadan, 4<sup>th</sup> Floor, Sector 9-A, Chandigarh.
20. The General Manager, Punjab Roadways/Haryana Roadways/P.R.T.C. and C.T.U., Chandigarh.

  
Joint Registrar (General)  
for Registrar General

Contd...P-2

Endst. No. 798-Spl. Genl./XVII.3, dated 25<sup>th</sup> April, 2021

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1. All the District and Sessions Judges of Punjab, Haryana & UT, Chandigarh.
2. The Director Administration, Chandigarh Judicial Academy, Sector 43, Chandigarh.
3. The Member Secretary, Punjab State Legal Services Authority, SAS Nagar.
4. The Member Secretary, Haryana State Legal Services Authority, Sector 14, Panchkula.
5. The Member Secretary, Legal Services Authority, U.T., Chandigarh.

  
Joint Registrar (General)  
for Registrar General

Endst. No. 799-Spl. Genl./XVII.3, dated 25<sup>th</sup> April, 2021

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1. The Controller of Printing & Stationery, Punjab, S.A.S. Nagar, Mohali.
2. The Controller of Printing & Stationery, Haryana, Chandigarh.
3. The Controller of Printing & Stationery, U.T., Chandigarh.  
with the request that the notification be published in the Extra-ordinary official Gazettes of the respective states/UT. The notification is also being uploaded on the web portal of UT, Chandigarh Administration.

  
Joint Registrar (General)  
for Registrar General

Endst. No. 780-Spl. Genl./XVII.3, dated 25<sup>th</sup> April, 2021

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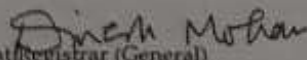
1. The Chief Editor, The Tribune, Chandigarh.
2. The Chief Editor, Indian Express, Plot No. C-5, Institutional Area, Sector 6, Panchkula-134 109.
3. The Chief Editor, Punjab Kesri, Chandigarh.
4. The Chief Editor, Daily Ajit, Jalandhar. with the request to publish the notification in their newspapers immediately for the information of general public.

  
Joint Registrar (General)  
for Registrar General

Endst. No. 781-Spl. Genl./XVII.3, dated 25<sup>th</sup> April, 2021

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1. The Joint Registrar-cum-Principal Secretary(Admn.) to Hon'ble the Chief Justice.
2. The Special Secretaries/Secretaries/Court Secretaries/Readers to all the Hon'ble Judges and Lok Adalats;
3. The Secretary to the Registrar General;
4. The Private Secretary to the Registrar Vigilance;
5. The Private Secretary/Stenographer/Steno to the Registrars/O.S.D.'s;
6. The Stenographer/Steno's to all the Joint Registrars/Coordinator, Chandigarh Arbitration Centre/Deputy Registrars and Assistant Registrars;
7. All the Superintendents/Branch In-charges/Section In-charges of the Punjab and Haryana High Court, Chandigarh.

  
Joint Registrar (General)  
for Registrar General